

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2094
ANSWERED ON:08.03.2000
ROLE OF PLANNING COMMISSION
REENA CHOUDHARY

Will the Minister of PLANNING be pleased to state:

- (a) whether the Planning Commission has any statutory power to oversee the utilisation of plan fund in the State;
- (b) if not, whether the Government propose to bring about administrative reforms in this regard; and
- (c) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.

(SHRI ARUN SHOURIE)

(a): No, Madam.

(b) & (c) : An exercise to review the role of the Planning Commission in the wake of changed economic scenario is in progress. However, there is no proposal to confer statutory powers on the Commission.